

(b) if so, what decision has been taken by Government in this regard?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) and (b). It has been decided to provide a Contractor-operated Train halt, as an experimental measure, on passenger amenity grounds.

Food adulteration in Delhi

307. Shri Anjanappa: Will the Minister of Health be pleased to state:

(a) whether it is a fact that the percentage of food adulteration in Delhi has assumed dangerous dimensions; and

(b) if so, what Government propose to do to mitigate this serious threat to health of Delhi citizens?

The Minister of Health (Dr. Sushila Nayar): (a) There has not been any increase in the percentage of specimens analysed and found to be adulterated in recent months.

(b) Does not arise.

Retiring and Refreshment Rooms at Bikaner Railway Station

308. Shri Karni Singh: Will the Minister of Railways be pleased to state:

(a) whether Government are aware of the great inconvenience experienced by the travelling public for want of Retiring and Refreshment Rooms at the Bikaner Railway Station (Northern Railway); and

(b) the steps Government have taken or propose to take to remove the same?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) and (b). Till recently, the need for retiring and refreshment rooms at Bikaner had not been felt. On consideration of the importance of this town and the location of a number of Government offices and lack of suitable hotel accommodation in the town, it is proposed to provide eight retiring rooms and a refreshment

room at the station during 1963-64 subject to the availability of funds.

Traffic Accidents in Delhi

309. Shri Wadiwa: Will the Minister of Transport and Communications be pleased to state:

(a) the number of traffic accidents during 1961-62 in Delhi;

(b) how many of them were by Delhi Transport Undertaking;

(c) number of cases in which compensation was paid during this period;

(d) number of traffic offenders penalised; and

(e) improvement made in traffic control during this period?

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) 6,448.

(b) 1,482.

(c) 53.

(d) 1,51,689 including cyclists, tonga and rehra drivers etc.

(e) The following additional measures were taken during the year to bring about an improvement in traffic enforcement and control:

- (i) Installation of electric traffic signals at 11 busy road intersections.
- (ii) Restrictions on slow moving and heavy transport vehicles on certain busy roads.
- (iii) Restriction on 'U' turns on some busy roads.
- (iv) Introduction of mobile traffic patrols on motor cycles to cover important busy roads during peak hours to detect cases of traffic violation and help remove traffic hold-ups.
- (v) Intensive checking of over-speeding, dangerous driving, driving under the influence of liquor and driving without driving licence.